

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS**

CAUSE LIST OF COURT NO. 1

Date: 06th November, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 93/2017(CZ)	Durga Prasad Agarwal Vs State of Rajasthan & 5 Ors.	Mr. M.S.Kachhawa, Adv.	
2.	Original Application No. 110/2017(CZ)(THC) (W.P.No.19470/14)	Mahesh Ojha Vs State of M.P. & Ors.	Mr. Manoj Sharma, Adv.	
3.	Original Application No. 111/2017(CZ)(THC) (W.P.No.19581/14)	Wahid Dairy Farm Vs State of M.P. & Ors.	Mr. A Usmani, Adv.	
4.	Original Application No. 112/2017(CZ)(THC) (W.P.No.19582/14)	M/s Janta Dairy Farm Vs State of M.P. & Ors.	Mr. Abhijit Bhowmik, Adv.	
5.	Original Application No. 113/2017(CZ)(THC) (W.P.No.19583/14)	Janakraj Khatri Dairy Vs State of M.P. & Ors.	Mr. ABhijit Bhowmik, Adv.	
6.	Original Application No. 114/2017(CZ)(THC) (W.P.No.19588/14)	Gulshan Dairy Vs State of M.P. & Ors.	Mr. Abhijit Bhowmik, Adv.	
7.	Original Application No. 121/2017(CZ)(THC) (W.P.No.6687/16)	Pawan Kumar Rajak Vs State of M.P. & Ors.	Mr. Samdarshi Tiwari, Adv.	
8.	Original Application No. 135/2017(CZ)	Rajputana Mine Owners & Mineral Merchants Association Vs State of Rajasthan & 4 Ors.	Mr. Mahendra Singh Kachawa, Adv.	
9.	Original Application No. 138/2017(CZ)	Mangal Singh Chauhan Vs State of Madhya Pradesh & 5 Ors.	Mr. Rohit Sharma, Adv.	
FOR COMPLETION OF PLEADING				
10.	Original Application No. 318/2014 (CZ)	Babulal Jajoo (Chambal River) Vs. State of Rajasthan & 5 Ors.	Mr. M.S.Kachhawa, Adv. Mr. Sachin K. Verma, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Varun K. Chopra, Adv. Mr. Sandeep Singh, Adv. Mr.OmShankarShrivastava,Adv Mr. Rohit Sohgaora, Adv.	

			Mr. Brijesh Shrivastava, Adv	
11.	Original Application No. 19/2016(CZ)	Babulal Jajoo (<i>Industrial Water</i>) Vs. State of Rajasthan & Ors.	Mr. M.S.Kachhawa, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Varun K. Chopra, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv Mr. Rajesh Moutha, Adv.	
12.	Original Application No. 79/2017(CZ)	Balveer Singh Parmar Vs District Mining Officer, Dholpur, (Raj.) & Anr.	Mr. Sandeep Mishra, Adv.	
13.	Original Application No. 55/2017(CZ) (M.A.No.372/17)	Nitin Tiwari Vs Navin Jain & 4 Ors.	Mr. Nitin Prasad in Person, Applicant in person. Mr. Sachin K. Verma, Adv.	
14.	Original Application No. 111/2016(CZ)	Prakash Upadhyaya Vs. State of Rajasthan & 2 Ors.	Mr. Akshay Pare, Adv. Mr. Arushi Chouhan, Adv. Mr. Rohit Sohgaure, Adv. Mr. Brijesh Shrivastava, Adv. Mr. Yadvendra Yadav, Adv. Mr. DharamveerSharma,Adv. Mr. Sandeep Singh, Adv. Mr. Shrey Raj Saxena, Adv.	
15.	Original Application No. 56/2017(CZ) (M.A.No.420/17)	Shailendra Singh Vs State of Rajasthan & 6 Ors.	Mr. S.D. Shukla, Adv. for the Applicant.	
16.	Original Application No. 21/2017(CZ)	Noratmal Sharma Vs State of Rajasthan & 4 Ors.	Mr. Rohit Saughaura Adv. Mr. Sachin K. Verma, Adv. Mr. Sandeep Singh, Adv. Mr. Kumar, Adv.	
17.	Original Application No. 34/2015(CZ)	Nityanand Mishra (<i>Saraiyu River, Chitrakoot</i>) Vs. State of MP & 12 Ors.	Mr. Ramdarash Tiwari, Adv. Mr. Vidhya SagarMishra,Adv. Mr. Sachin K.Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Rohit Sharma, Adv.	
18.	Original Application No. 117/2016(CZ) (M.A.No.457/17)	Human Rights Redemption Social Welfare Association of India Vs. Union of India & 11 Ors.	Mr. Ashish Kumar Pandey,Adv. Dr. S.R. Waghmare, Adv. Mr. Sachin K. Verma, Adv. Mr. Pramod Saxena, Adv. Ms. Parul Bhadoria, Adv.	
19.	Original Application No. 50/2015(CZ)	Sanjiv Tiwari Vs. Digamber Jain & 10 Ors.	Mr. Sanjiv Tiwari, Applicant in person. Mr. DharamveerSharma,Adv. Mr. Mayank Shrivastava,Adv. Mr. Arvind Shrivastava, Adv. Mr. P.K.Das, Adv. Mr. Sunil Dwivedi, Adv. Mr. B.L.Yadav, Adv. Mr. S.K.Verma, Adv. Mr. Ravikant Patidar, Adv. Ms. Parul Bhadoria, Adv. Mr. Sandeep Singh, Adv. Mr. D.K.Jain, Adv. Mr. Amarpal Singh, Adv.	

20.	Original Application No. 98/2017(CZ)	Niranjan Singh & 2 Ors. Vs State of Madhya Pradesh & Anr.	Mr. Rohit Sharma, Adv.	
FOR HEARING				
21.	Original Application No. 88/2015(CZ)	Babulal Jajoo (<i>Samodi Pond</i>) Vs. State of Rajasthan & Ors.	Dr. M.S. Kachhawa, Adv. Mr. Rajesh Kurera, Adv. Mr. Sandeep Singh, Adv. Mr. Amit Kumar, Adv.	
FOR COMPLIANCE				
22.	Original Application No. 143/2014(CZ) (M.A.No.335/17) (M.A.No.366/17)	Fortune Glory Extension Welfare Association (FGEWA) & 3 Ors. Vs. M/s Fortune Builders & 3Ors.	Mr. Shantanoo Saxena, Adv. Mr. Vivek Choudhar, Adv. for Mr. Vijay Kumar Choudhary Adv. for R-3 (BMC) Mr. Sachin K. Verma, Adv. R-2 Mr. Om.S.Shrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Ravikant Patidar, Adv.	
23.	Original Application 139/2016 (CZ)	Sainik Food Pvt. Ltd. Vs. State of M.P. & Ors.	Mr.Shreyas Dharmadhikari, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Sachin K.Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Om Shankar Srivastava, Adv	
24.	Original Application 116 /2013(THC)	Nityendra Manav Vs. State of Rajasthan & 13 Ors.	Dharamvir Sharma, Adv. for Applicant Mr. Sandeep Singh, Adv. for R-11,& R.P.C.B Mr. Sachin K Verma, Adv. Mr. Shreya Raj Saxena Adv. Mr. B.C. Rawat Adv. Mr. Om ShankarShrivastava, Adv. (NHAI) Mr. Narendra Bhavsar Adv Mr. Yogesh Bhatnagar, Adv.	
25.	Original Application No. 45/2017(CZ)	Nityendra Manav Vs State of Rajasthan & Ors.	Mr. Dharamveer Sharma, Adv.	
26.	Original Application No. 134/2013(THC) (M.A.No.439/17)	Lakhan Singh Vs. Raj. State pollution Control Board & 4 Ors.	Mr. Manoj Sharma, Adv. Mr. Sandeep Singh, Adv.R-1 Mr. Sachin K. Verma. Adv. Mr. M.S. Kacchawa,Adv.R-2 Mr. Avtar SinghSolanki,Adv. Mr. DharmveerSharmaAdv. Mr. B.C. Chirania, Adv. Mr. Ravi Chirania Adv. Mr. Shailesh Prakash Sharma, Adv. Mr. Arvind Soni, Adv.	
27.	Original Application No. 132/2016 (CZ)	Neeraj Sharma Vs. Union of India & 14 Ors.	Mr. M.S.Kachwaha, Adv. Ms. Zubia Sajid, Adv. Mr. Sandeep Singh, Adv. Mr.Om Shankar Shrivastava, Adv.	

28.	Original Application No. 89/2016(CZ)	Tapeswar Singh Bhati (Fly Ash based Brick) Vs. Union of India & 15 Ors.	Dr. M.S.Kachhawa, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Sandeep Singh, Adv.	
29.	Original Application 131 /2016 (CZ)	Mahendra Solanki Vs. Rajasthan PWD & 6 Ors.	Mr. Mahendra Solanaki, Applicant in Person Mr. Shrey Raj Saxena, Adv. Mr. Sachin K. Verma, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv.	
30.	Original Application No. 126/2015(THC)	Naresh Yadav Vs. State of Rajasthan & Ors.	Mr. M.S. Kachhawa, Adv. Mr. Ayush Dev Bajpai,Adv. Mr. Shantanoo Saxena, Adv. Mr. Sadeep Singh Bhaghel, Adv. Mr. Rohit Sharma, Adv.	
31.	Original Application No. 127/2015(THC)	Jeev Jantu Kalyan Seva Samiti Vs. State of Rajasthan & Ors.	Mr. M.S. Kachhawa, Adv. Mr. Ayush Dev Bajpai,Adv. Mr. Shantanoo Saxena, Adv. Mr. Sadeep Singh Bhaghel, Adv. Mr. Rohit Sharma, Adv.	

Note : Cases pertaining to year 2013 & 2014 would be heard finally and shall not be adjourned.

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